

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 93/TT/2020

- Subject** : Petition for truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period for three assets under “Transmission system associated with System Strengthening -XII” in Southern Region.
- Date of Hearing** : 24.9.2021
- Coram** : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Karnataka Power Transmission Corporation Ltd.
& 17 Others
- Parties present** : Shri Shahbaaz Husain, Advocate, KPTCL
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Dr. R. Kathiravan, TANGEDCO
Shri R. Ramalakshmi, TANGEDCO
Shri R. Srinivasan, TANGEDCO

with

Petition No. 5/RP/2020

- Subject** : Review Petition No. 5/RP/2020 seeking review of the order dated 8.11.2019 in Petition No. 361/TT/2018.
- Review Petitioner** : Karnataka Power Transmission Corporation Ltd.
- Respondents** : Power Grid Corporation of India Ltd. and 15 others
- Parties present** : Shri Shahbaaz Husain, Advocate, KPTCL



Shri Pallav Mongia, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matters.

2. The Petitions shall be listed together for hearing in due course for which separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

